

I, therefore, request you, Sir, that you should ask the Government to make a statement. There seems to be no Government here. Of course, the Minister of State for Parliamentary Affairs is here. I do not know whether he has heard me or not. But at least, Mr. Minister, please convey to the Finance Minister. This is a scandal. Black money has been laundered and drug, gold and other abuse have taken place. The British Press has taken cognisance of it.

THE VICE-CHAIRMAN (SHRI M. A. BABY): Please conclude.

SHRI A. G. KULKARNI: The Indian Parliament should know whether our politicians are involved, whether the industrialists are involved. A statement is, therefore, called for. (Interruptions)

THE VICE-CHAIRMAN (SHRI M. A. BABY): Just a minute. Shri J. P. Mathur, Shri Ish Dutt Yadav, Shri G. G. Swell, Shri V. Narayanasamy, Shri Dipen Ghosh, Shri Satya Prakash Malaviya, they are all associating with this serious matter.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): Sir, I will convey to the Finance Minister.

This is a very serious matter.

श्री जगदीश प्रसाद माथुर (उत्तर प्रदेश): महोदय, इससे पहले यह भी आया था कि ...

THE VICE-CHAIRMAN (SHRI M. A. BABY): The Minister is responding.

श्री जगदीश प्रसाद माथुर : महोदय, मुझे कहने दीजिए। यह केवल स्कैंडल ही नहीं है। यह भी समाचार है कि पैसा इस बैंक ने यहां के टैरोरिस्ट को दिया है। दिस इज इन दि रिकार्ड्स इन लंदन। मैंने यह मामला पहले भी उठाया था।

SHRI M. M. JACOB: Sir, I have noted down. I will convey this to the Finance

Minister. It is a very serious matter. It has to be looked into.

SHRI SUKOMAL SEN (West Bengal): Will you convey?

SHRI M. M. JACOB: I said 'I will convey'. (Interruptions)

SHRI SUKOMAL SEN: About the privatisation of banks?

SHRI M. M. JACOB: That is a different matter. (Interruptions).

SPECIAL MENTIONS

Difficulties faced by Universities and research institutes due to recent import control Regulations

DR. R. K. PODDAR (West Bengal): Mr. Vice-Chairman, through you I wish to draw the attention of the Government to the difficulties faced by Universities and research institutes with regard to recent import control regulations.

To discourage unnecessary and frivolous imports, the Union Government have justifiably made it compulsory for an importer to deposit 200 per cent of the value of the proposed imports with its banker as margin money while opening the Letter of Credit. In our country, in almost all cases, universities and research institutes are maintained by either the Central or the State Governments. They usually receive their earmarked developmental grants in small instalments and have practically no discretionary funds of their own. It is also true that whatever scientific, technological or health-related researches are being carried out in our country, these are concentrated in these institutions. Such research activities in today's highly competitive and integrated world are simply not possible without the use of sophisticated instruments, accessories and fine chemicals which unfortunately are not yet available from indigenous sources, and hence must necessarily have to be imported from abroad. The State-run universities and Research Centres, being all along short of funds, are not in a position to block twice the amount of the cost of their

[Dr. R. K. Poddar]

essential imports needed for research activities with their banks while opening Letter of Credit.

Sometime ago, in response to the representations from the scientific community, the Central Government introduced Foreign Exchange Passbook system for our Universities and Research Institutes by which they are entitled to import equipment and chemicals for research upto a certain specified amount in any particular year. This arrangement has been of great advantage because now a particular University or a Research Institute does not have to pass through innumerable bureaucratic hassles for import of each and every item. On behalf of our scientific community and in the interest of smooth conduct of advanced research work in our country, I urge upon the Union Government to issue immediate instructions to the relevant authority to exempt our Universities and Research Institutes which have been granted foreign exchange passbooks from the requirement of depositing 200 per cent margin money with their banks for their imports.

Finally, I would also request the Government to extend similar special facilities to the libraries of such institutions for the import of advanced text books and specialised research journals.

श्री शंकर दयाल सिंह (बिहार) :
मैं भी अपने आप को इसके साथ एसो-
सियेट करता हूँ।

Likely Closure of Schools in Tribal areas of Madhya Pradesh due to lack of Funds

SHRI SHIV PRATAP MISHRA (Uttar Pradesh): The education of tribals in the country is necessary to uplift them from centuries of backwardness. Government efforts to educate the tribals are not enough. These have to be supplemented by the works of voluntary organisations. Non-governmental organisations run by dedicated social workers who go deep inside the tribal areas do a pioneering work. These need funds. Government aid to carry on their work. But

very often these become victims of bureaucratic delay in releasing funds. In this connection, I draw the attention of the Government to the difficulty faced by the Mata Rukmini Sewa Sansthan, a Gandhian voluntary organisation, named after the mother of Acharya Vinoba Bhave, who was a freedom fighter and dedicated his life to the freedom struggle of India and also propagated the ideal of educating tribals, Scheduled Castes, and backward people in the country.

His ideal was through education an individual gets freedom from economic slavery. For this he had also started in Madhya Pradesh a multi-vocational institute so that the people after education may get jobs.

I would like to reiterate that Mata Rukmini Sewa Sansthan which is a voluntary Gandhian organisation, is running several schools in tribal areas of Madhya Pradesh. Acharya Bhave was himself associated with this. The Government of Madhya Pradesh has not released the grant in time, as a result of which this organisation is facing crisis. I would urge upon the Government to take up the matter with the State Government to have the funds released to avoid the provocation of Naxalites in South Bastar. This 14-year old Sansthan which received prestigious awards from the Government earlier for child welfare activities, that is, feeding and educating 2,000-odd students, and is maintaining a staff of 300, should be provided the required grant of Rs. 90 lakhs as told by Shrimati Nirmala Deshpande who is associated with this Sansthan. Mr. Vice-Chairman, I would like to request you that you should direct the Madhya Pradesh Government to release the funds and facilitate the working of the Sansthan.

Thank you very much.

Demand for arrest of a beef supplier of Sahibabad

कुमारो आशिया (उत्तर प्रदेश) :
माननीय उपसभाध्यक्ष महोदय, मैं आपका ध्यान गाजियाबाद की अरिहन्त मारवाहा फैक्ट्री की तरफ दिलाना चाहती हूँ।